

**PROCEEDINGS OF THE PRINCIPAL DISTRICT & SESSIONS COURT,
AT BALLARI.**

Sub : - Modified Transfers, Deputation and Cancellation of Deputation of Group "C and D" officials of this Unit.

OFFICE ORDER No.67/2021/ADM DATED : 30.04.2021.

The Office Order No.64/2021/ADM dated 23.04.2021 is hereby modified in respect of the officials shown at Sl. Nos. 21, 29, 34, 38, 40, 46, 47, 50, 51, 59, 62, 64, 81, 83, 91, 92 and 93 of Part-I as hereunder.

PART - I

Sl. No.	Name of the Officials & Designation Sriyuths/Smt/Kum.	Court at which presently working	Transferred to
(1)	(2)	(3)	(4)
FIRST DIVISION ASSISTANTS			
21.	K.M.Narasimha Murthy,	Principal Civil Judge & JMFC Court, Ballari.	Civil Judge & JMFC Court, Siruguppa. (in place of Smt.Shobha.T)
29.	Panduranga	Principal District and Sessions Court, Ballari	Principal Civil Judge and J.M.F.C., Court, Ballari. (in place of Sri. K.M.Narasimha Murthy transferred) (Deputed to IV Additional Civil Judge and J.M.F.C., Court, Ballari.)
34.	Mangala.K,	Senior Civil Judge and J.M.F.C., Court, Kudligi.	Civil Judge and J.M.F.C., Court, Harapanahalli. (in the existing vacancy)
38.	Janardhan Jangali	Civil Judge and J.M.F.C., Court, Kudligi.	III Additional District and Sessions Judge Court, Ballari sitting at Hosapete. (On request)
SECOND DIVISION ASSISTANTS			
40.	Mahesh.U	Civil Judge and JMFC Court, Sandur	Principal District and Sessions Judge Court, Ballari. (Deputed to Family Court, Ballari.)
46.	Mallikarjuna Gouda.H	Principal District and Sessions Court, Ballari.	Principal Civil Judge and J.M.F.C., Court, Ballari (in place of Sri.Madhusudhan, transferred).
47.	Prathiba.G	Principal District and Sessions Judge Court (CRR), Ballari.	Deputed to work at I Additional District and Sessions Court, Ballari. (in place of Sri.Mallikarjuna Gouda.H, transferred)

Sl. No.	Name of the Officials & Designation Sriyuths/Smt/Kum.	Court at which presently working	Transferred to
(1)	(2)	(3)	(4)
TYPISTS			
50.	Ramakrushna.K	Principal District and Sessions Court, Ballari.	Civil Judge and J.M.F.C., Court, Siruguppa (in place of Sri.Chand Basha, transferred.)
51.	Anuradha	Principal District and Sessions Court, Ballari.	I Additional District and Sessions Court, Ballari. (in place of Smt.K.Shwetha, transferred)
BAILIFF			
59.	G.Gulappa,	Civil Judge and J.M.F.C., Court, Huvinahadagali.	Principal District and Sessions Judge Court, Ballari.(on request) (with effect from 01.07.2021, as the official is transferred in place of Sri.K.Vijayakumar who is transferred to Siruguppa in place of Mastan Bi who is to retire from service on 30.06.2021.)
62.	Prashanth.V.Indi	Senior Civil Judge and J.M.F.C., Harapanahalli.	Senior Civil Judge and J.M.F.C., Hagaribommanahalli.
64.	K.Vijay Kumar	Principal District and Sessions Judge Court, Ballari.	Civil Judge and J.M.F.C., Court, Siruguppa. (with effect from 01.07.2021. in place of Smt.Mastan Bi, who is retiring on 30.06.2021.)
ATTENDER			
81.	Siddanna.B.Chincho lli.	Senior Civil Judge and JMFC Court, Harapanahalli.	Civil Judge and JMFC Court, Huvinahadagali. The words on request are Omitted.
83.	Shanthamma	Civil Judge and JMFC Court, Siruguppa.	Principal Civil Judge and J.M.F.C., Court, Ballari. (On request)
PEONS			
91.	Vijayalakshmi Bindagi	Principal Senior Civil Judge and J.M.F.C., Court, Hosapete.	Additional Senior Civil Judge and J.M.F.C., Court, Hosapete.
92.	Palappa	Principal District and Sessions Court, Ballari.	Principal Senior Civil Judge and C.J.M., Court, Ballari.
93.	Madivalara Kiran	V Additional Civil Judge and J.M.F.C., Court, Ballari.	Principal District and Sessions Court, Ballari. (in place of Palappa, transferred). The Official's deputation to Principal Senior Civil Judge and C.J.M., Court, Ballari is hereby cancelled.

Further, Part III of the Office Order No.64/2021/ADM dated 23.04.2021 is modified as hereunder in respect of Sl. No.7.

PART-III
CANCELLATION OF DEPUTATION

Sl. No.	Name, Designation and Court at working Smt/Sri./Kum.	Court to which The Official'ss were deputed
(1)	(2)	(3)
7	Manoj, Peon, I Additional Civil Judge and J.M.F.C., Court, Hosapete.	Additional Senior Civil Judge and J.M.F.C., Court, Hosapete.

Except the changes shown in bold letters in this modification order, the rest of the transfers, deputations and cancellation of deputations in the Office Order No.64/2021/ADM dated 23.04.2021 remains unchanged.

The Bailiffs shown at Sl. Nos.59, 60, 64 and 65 in Part-I of the Office Order No.64/2021/ADM dated 23.04.2021 should join their post at the transferred place on 01.07.2021.


(S.H.PUSHPANJALI DEVI)
Principal District and Sessions Judge, Ballari. 20/4/21

Dis No. 2033 /2021.

Copy for information & necessary action to:

- 01 All the Judicial Officers of this Unit.
- 02 The Officials concerned.
- 03 Proceedings file.
- 04 Office Copy.